

persons who have been issued 'OB' number several months back from Yamuna Vihar Telephone Exchange in East Delhi;

(b) if so, the reasons therefor and whether the Government are considering to provide the facility to the persons concerned during the current year; and

(c) if so, by what time and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) In some cases where cable pairs are not available, connections have not been provided. For the full development of the area it is necessary to instal a new exchange. Though the land for Telephone Exchange (RLU) at Yamuna Vihar was allotted by DDA on 24-1-91 the plot was not handed over because of a revision of the development scheme for this area by the DDA. This has caused delay in provision of the connections.

(c) MTNL is in continuous touch with the DDA authorities to expedite the availability of the Telephone Exchange plot. Connections will be

provided within six to eight months of the land being made available.

Thefts in North and South Avenues New Delhi

596. **SHRI GOVINDA CHANDRA MUNDA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of theft and looting in North and South Avenues, New Delhi registered with Delhi Police during the last two years; and

(b) the number of such cases yet to be solved and reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The information is contained in the enclosed statement.

(b) Only one case of theft of 1991 reported from an MP's flat in South Avenue is under investigation. Similarly, 5 cases of burglary (2 of 1990 and 3 of 1991) and 7 cases of theft of 1991 reported from houses other than MPs flats are under investigation. No delay in finalising the investigation has been noticed.

STATEMENT

<i>Head of Crime</i>	<i>Year</i>	<i>Cases reported in flats of M.P.'s in</i>		<i>Cases reported in other houses in South and North Avenue</i>
		<i>North Avenue</i>	<i>South Avenue</i>	
1	2	3	4	5
Dacoity	1989
	1990
	1991
	(upto 30-6-91)			
Robbery	1989
	1990
	1991
	(upto 30-6-91)			

1	2	3	4	5
Snatching	1989
	1990
	1991
	(upto 30-6-91)			
Burglary	1989	1	1	3
	1990	1	..	4
	1991	5
	(upto 30-6-91)			
Other thefts	1989	2	..	24
	1990	..	2	18
	1991	..	1	9
	(upto 30-6-91)			

[English]

Grant of Licences to Industrial and Commercial Units in Delhi

597. SHRI MADAN LAL KHURANA: Will the Minister of HOME AFFAIRS be pleased to refer to reply given to Unstarred Question No. 4766 on April 12, 1990 and state:

(a) whether the licences have since been issued to industrial and commercial units which came into operation before January 1, 1990;

(b) if not, the reasons therefor;

(c) whether a large number of industrial and commercial units have sprung up in non-conforming areas after January 1, 1990; and

(d) if so, the remedial measures being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No decision has been taken to grant licences to such units.

(c) and (d) No survey has been carried out for identifying such units.

New Telephone Connections in Kerala

598. SHRI V. S. VIJAYARAGHAVAN: PROF. K. V. THOMAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications for new telephone connections pending in Kerala till date;

(b) the steps being taken to clear them;

(c) whether the Union Government have any plan to extend STD facility to more places in Kerala;

(d) if so, the details thereof, and

(e) the details of the modernisation and expansion programmes for the telephone exchanges in Kerala during the next five years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) 186724 applicants are waiting for telephone connections as on 30-6-91.

(b) About 40,000 telephone connections are planned to be provided dur-